

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. M.A. 3578/2019
IN
C.P.(IB)-3863(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.03.2021**.

NAME OF THE PARTIES: Goa Auto Accessories Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the applicant, Mr. Jai Chhabria and counsel for the liquidator, Ms. Priyanka Shetty in person are present through virtual hearing.

At the request of the liquidator, the matter is placed before the regular bench. Liquidator is directed to be remain present on the next date. List the matter on 26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)